

16.05 hrs.

Title: Introduction of the prevention of the Video Piracy of Films Bill, 2003.

SHRI RAMESH CHENNITHALA (MAVELIKARA): I beg to move for leave to introduce a Bill to prohibit video piracy of films produced by movie makers and audio piracy of such films and albums by unscrupulous pirates thereby causing huge losses to the producers denying substantial revenue to the States by way of entertainment tax and for providing deterrent punishment for the Audio and Video pirates and broadcasters and exhibitors of such pirated Audios and Videos and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to prohibit video piracy of films produced by movie makers and audio piracy of such films and albums by unscrupulous pirates thereby causing huge losses to the producers denying substantial revenue to the States by way of entertainment tax and for providing deterrent punishment for the Audio and Video pirates and broadcasters and exhibitors of such pirated Audios and Videos and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI RAMESH CHENNITHALA : I introduce the Bill.

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